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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 7/2004-09

NEW DELHI: Dated: 27th October, 2004

S.O. (E) In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy, 2004-09, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items, 2004-09.

2. After amendment the following entry would read as under:-

Exim Code	Item description	Policy	Policy conditions
63090000	Worn clothing and other worn articles	Restricted	

This issues in public interest.

(K.T.
CHACKO)
Director General of
Foreign Trade and
ex-officio Additional Secretary to the Government of India

Copy to all concerned.

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